

ANNEXURE - 2

Exhibit-1

Name of the corporate debtor: Venus Garments (India) Limited; Date of commencement of liquidation: 22.07.2025; List of stakeholders as on: 20.09.2025
List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% of voting share in SCC				Amount of mutual dues that may be set off
1	State Bank of India	14.08.2025	4,377.37	Secure	384,03,81,501.75	Yes	a) EM of Commercial Building situated at Land measuring 2K 3 marla 1300 Sq Yds. (Khasra no 12//5-6 khata no 2354/2606-2355/2607 jamabandi 2000-01 at village Kara Bara Ludhiana vide sale deed no 2865 dated 4/5/2007 in the name of Venus garments India Ltd. b) Commercial Open plot equitable Mortgaged on	384,03,81,501.75	97.179	NIL	30,36,92,875.62	NIL	Following the request for certain clarification s, a revised claim was submitted. Consequently, a portion of the original claim has been rejected.

Pranod Kumar Misra
Liquitator

Venus Garments (India) Limited
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 Add: 5203, ~~Village~~ **Harvanta** Phase - 4,
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<p>lease hold right measuring 9039.48 Sq Yds situated at Plot No. A-9, Part-A Punjab Apparel Park, Village Barmalipur, G.T. Road, Tehsil Payal, Ludhiana lease deed wasika No. 222 date 02.05.2008 in the name of Venus garments India Ltd.</p>											<p>c) Equitable mortgage of commercial land and building measuring 2420 Sq Yds (4 Kanal 0 Marla) Khasra No 26//1/3/2, 9/2/2, 10/1, 26//2/2 khata No. 138/146 (Jamabandi 200-2001) & Building thereon situated at B-XXXII-E6/1540 situated adjoining M/S Jaskirat Textiles, Kakawal Road, Tehsil & Distt Ludhiana, wasika No 8455 dated 07.08.2005 2008 in the name of Venus Garments India Ltd.</p>										
<p>d) Equitable mortgage commercial land & building measuring 2420 Sq Yds (Khasra No. 25//6/1/1, 26//11/3/1, 10/2, Khata No. 3/3 (Jamabandi 200-2001) & Building thereon situated at B-XXXII-E6/1540 situated at Kakawal Road,</p>																					

Pramod Kumar Misra

Liquidator

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2	Punjab National Bank	05.08.2005	8,65,17,667.59	8,65,17,667.59	Yes	a) EM of IP msg 2420 sq yards situated at B-XXXII/E-6-1540, Kakawal Road, Ludhiana bearing sale deed no 8455 dtd 07.08.2006 and EM of IP msg 2420 sq yards situated at B-XXXII/E-6-1540, Kakawal Road, Ludhiana bearing sale deed no 8524 dtd 09.08.2006 having MV: Rs.6.56 Cr, RV: Rs.5.25	8,65,17,667.59	2.189	NIL	NIL	3,33,898.02	Following the request for certain clarifications, a revised claim was submitted. Consequently, a portion of the original claim has been	
						e) Equitable Mortgage of Land measuring 3630 sq yards (Khasra No. 23//23/3/1, 26//1/2-2/1,49/3, 50/1, 108/1, 9, 10, 11, 8/1, 3/1, 12, 13/1, 27//5/3-6. (Jamabandi 1998-99) & constructed building thereon situated at Village Hussainpura G.T. Road (W) Ludhiana bearing wasika No. 23722 dated 14.01.2005 in the name of Venus Garments India Ltd.							
						f) Plant and Machinery installed at Factory Building village Hussainpura, GT Road, (W) Ludhiana.							

Pramod Kumar Misra
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